

- (24) Shri P.M. Sayeed
- (25) Shri P.M. Shanmugam
- (26) Shri D.B. Shingda
- (27) Shri Satyendra Narayan Sinha
- (28) Smt. Usha Verma
- (29) Shri Girdhari Lal Vyas
- (30) Shri Rajesh Pilot."

*The Motion was adopted.*

12.15 hrs.

[English]

**MATTERS UNDER RULE 377**

- (i) **Integrated approach for augmenting agricultural production as well as production of fruits, flowers and meat etc.**

SHRI BALASAHEB VIKHE PATIL (Kopargaon): Mr. Speaker, Sir, it has been observed that there have always been fluctuations in the production of food grains, fruits, vegetables etc. Government has so far not evolved any long-term tangible policy for meeting the domestic requirements and for exporting the agricultural produce in particular. India, being basically an agricultural country has all types of infrastructure for its development but unfortunately Government has not been able to make any estimate of the production of fruits, vegetables, floriculture, meat, mutton etc. In the absence of production estimates of the above items, it is very difficult to plan ex-

ports. Therefore, the Government must formulate an integrated approach for the augmenting agricultural production not only for meeting the domestic requirements but also for exports to various countries to minimise the foreign trade gap.

Government must simultaneously provide banking and other institutional financial facilities including infrastructural amenities to the farmers so that the targets of export do not suffer for want of financial support and proper planning. I am confident that this will go a long way to benefit the farming community.

[Translation]

- (ii) **Demand for funds for construction of Darbhanga-Samastipur and Sakri-Hasanpur railway lines**

SHRI RAM BHAGAT PASWAN (Rosera): Mr. Speaker Sir, I want to draw the attention of the Government to an important matter under Rule 377. There is a wide spread resentment among 4 crore people of North Bihar over the delay in starting the construction of Darbhanga-Samastipur broad-gauge and Sakri-Hasanpur railway lines. Survey for both these lines was conducted 15 years back and former Rail Ministers Late Shri Lalit Narayan Mishra and Shri Kedar Pandey had even laid the foundation stone. The Government of Bihar had arranged the land for it yet the project has not been started so far. Consequently, the people of North Bihar have launched 'Rail-Roko' agitations and formed 'Sangharsh Committees'. Thousands of their volunteers have courted arrest time and again. After Independence there has been no rail development work undertaken in this area even though it is the most backward area in the country. The shortage of rail facilities has discouraged the development of industries in the area. Poverty in this area is increasing

as it is cut off from the big business centres of the country. It would be injustice with the people of North Bihar if the Rail Ministry keeps on getting renewed time and again this approved project and delays sanctioning of funds for its commencement.

The Government is, therefore, urged upon to provide funds for the construction of Darbhanga-Samastipur broad gauge and Sakri-Hasanpur railway lines without further delay and the work on these lines should be undertaken on priority basis.

[English]

(iii) **Demand for expansion of Nagpur Airport**

SHRI BANWARI LAL PUROHIT (Nagpur): Sir, in view of the inadequate accommodation at the Nagpur airport, there is an urgent need for its expansion. There is no verandah for the people to sit and during rains, people are seen huddled in the small porch. The question of its expansion and providing basic amenities at the Nagpur airport has been brought to the notice of the Government several times and assurances had also been given but nothing has been done so far. In view of the increasing number of passengers, I request the Minister of Civil Aviation to ensure that all modern facilities are provided at Nagpur airport and its expansion done at the earliest.

12.18 hours

[MR. DEPUTY-SPEAKER *in the Chair*]

(iv) **Financial assistance to Odissi Research Centre in Orissa for sustaining the research-oriented activities of the Centre**

SHRIMATI JAYANTI PATNAIK (Cuttack): Mr. Deputy-Speaker, Sir, the Government of Orissa have set up Odissi Research

Centre for promoting and propagating the Odissi dance form and conducting research in various facets of this rich cultural tradition of our country.

Over the past couple of years, the Centre has done commendable work in the codification, documentation and dissemination of the Odissi dance form and for replenishment of the Odissi repertoire. It has also started intensive training of Odissi Gurus from all over the country. A two year programme of intensive in-house training in Odissi dance and music for middle level artists is also being conducted by the Centre. Valuable video-taping of about 200 hours on the various aspects of the living traditions of Odissi has been done and preserved for posterity.

The State Government have been funding this Centre, which has now become autonomous, for the last 3 years from the budget of its Culture Department. Considering the scope, objective and current level of activities, there is urgent need for augmenting the resources of the Odissi Research Centre.

The programme undertaken by the Research Centre cannot be completed within a reasonable time frame owing to budgetary constraints.

As such, I request the Government of India to provide an annual recurring assistance of Rs. 15 lakhs with effect from 1988-89 with a view to sustaining the research oriented activities of the Centre.

[Translation]

(v) **Demand for purchase of hand-loom woollen cloth for military uniforms**

SHRI HAFIZ MOHD. SIDDIQ (Moradabad): Mr. Deputy-Speaker, Sir, the